

National Company Law Tribunal

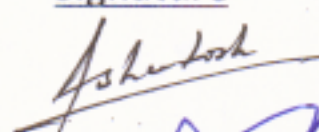

Allahabad Bench

CP NO. 32/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Model Tannery Pvt Ltd

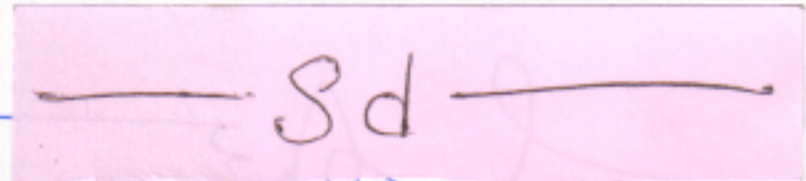
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ASHUTOSH KUMAR	ADV	RESP No. 4 & 5	
2.	Nishant Mishra	Adv.	Respondent No. 1, 2 & 3	

CP No. 32/ND/2014

At the request of the counsel for both the parties, the matter is further adjourned ^{to} on 5th December, 2017. As settlement talks are stated to be in advance stage. Hence, final opportunity is granted for reporting settlement. Otherwise the matter would be proceeded further for hearing on merits.

The matter be listed on 5th December, 2017.



H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti